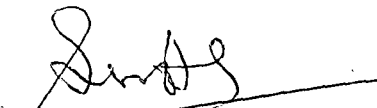


In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA
AO/TAMP No. 616/2001

(3)

Badan Singh Meena Versus U.O. & Ors.

Date of Order	Orders
28-12-2001	Mr. Shiv Kumar, Counsel for the applicant, seeks a short adjournment to put up his arguments. May be listed for admission on 4-1-2002
<u>4-1-2002</u>	 (S. K. AGARWAL) Judicial Member Mr. Shiv Kumar - Counsel for applicant. The learned Counsel for the applicant seeks to withdraw this O.A with the liberty to file a fresh O.A. In view of the submissions made before me, this O.A is disposed of as withdrawn with the liberty to file a fresh O.A if so advised.  (S. K. Agarwal) M(J).

Recd
28/12/01
S